

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

ST/EH / 85243 / 2019 in Appeal ST / 85744 / 2014

Date of Hearing : **18/07/2019**

HDFC BANK LTD

Appellant

-Vs-

CCE THANE II

Respondent

Present for the Appellant : Shri Sameer Luthra, Advocate

Present for the Respondent : Shri Bidhan Chandra, Additional Commissioner(AR)

ORDER

At the request of Learned AR, the matter is adjourned to 11/09/2019.

(AJAY SHARMA)
MEMBER (JUDICIAL)

(C. J. MATHEW)
MEMBER (TECHNICAL)